

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 294**

TO BE ANSWERED ON THE 04TH FEBRUARY, 2020/ MAGHA 15, 1941 (SAKA)

DEATH DUE TO COLD WAVE

294. SHRI P.C. GADDIGOUDAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of persons who died due to cold wave during 2019, State-wise;**
- (b) the details of compensation paid to the kith and kin of those who died due to cold wave, State-wise; and**
- (c) the details of assistance provided by the Government to the States for construction of cold shelters?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): The primary responsibility to take necessary measures to prevent deaths from cold wave in the country including construction of cold shelters rests with the concerned State Government. The data on deaths due to cold wave is not being maintained centrally by the Ministry of Home Affairs. However, only four States namely Himachal Pradesh, Uttar Pradesh, Jharkhand and Punjab have reported deaths (Himachal Pradesh-03, Uttar Pradesh-03, Jharkhand- 01 and Punjab- 21) due to cold wave during the year 2019.

The damages caused due to cold waves & frost stands included as one of the eligible natural calamity for providing assistance by State Governments from State Disaster Response Fund (SDRF)/National Disaster Response Fund (NDRF) as per the norms. A copy of items and norms is available at

<https://www.ndmindia.nic.in/images/pdf/SDRF-NDRFNorms-dated8april2015.pdf>
